

12-26 hrs.

MATTERS UNDER RULE 377

(i) NEED TO RECOVER SAND PUMPS AND DREDGER AT PARADIP SET

*SHRI LAKSHMAN MALLICK (Jagatsinghpur): The sinking of a Paradip Port sand pump in the Bay of Bengal has created great concern. This incident took place on 1st March 1983. It is a Holland made imported sand pump and it was purchased at a cost of Rs. 2,50,00,000 in 1966. It was damaged in cyclone in 1982. The Paradip Port engineers repaired it in a period of six months at a cost of Rs. 4 lakhs. But the most unfortunate thing is that after it was operated for ten days, it sank in the deep sea near Paradip.

I may inform the House that the ten crores worth Paradip Port owned "Konark dredger" had also met with similar fate of sinking on the 30th August 1981. The growing incidents of sinking of dredger and sand pump have created surprise and suspicion in the minds of the people of Orissa. I request the Government of India to make an investigation in this matter. At the same time I demand that expeditious steps should be taken to recover the sand pumps and the dredger.

(ii) NEED FOR SETTING UP OIL REFINERY AT MANGALORE

†SHRI OSCAR FERNANDES: (Udipi): Sir, I would like to make a statement under Rule 377.

12.27 hrs.

(Mr. Deputy Speaker in the Chair)

In the West, Karnataka State has a long sea-shore and an all-weather port. It is really the bad luck of the people of Karnataka that no oil re-

finery has been set up there so far. For a long time the Central Government has been considering to set up an oil refinery at Mangalore in South Canara district. In the year 1978 technical and economic feasibility reports were prepared by the respective departments.

In October 1980, the Central Inspection Committee appointed by the Central Government visited and surveyed two places—Mangalore in Karnataka and Karnal. They have also recommended that oil refineries can be set up there with production capacity of six million tonnes. The then Petroleum Minister announced in the Lok Sabha that they had decided to set up oil refineries at these two places. Officers of different Committees of Bharatiya Tel Nigam and Hindustan Tel Nigam visited Mangalore in May 1981 and gave a feasibility report to set up oil refinery. The State Government reserved 1500 acres of land for this oil refinery project.

For the last ten years the people of Karnataka were expecting that an oil refinery would be set up in Mangalore. But the report that Karnal oil refinery work would be started first and the Mangalore refinery works would be taken up later has disappointed the people.

Therefore, I request the hon. Petroleum Minister to look into this and take a firm decision to set up the oil refinery in Mangalore.

(iii) COMPULSORY SERVICE IN RURAL AREAS FOR DOCTORS WISHING TO GO FOR SERVICE ABROAD SET

श्री वृद्धि चन्द्र जैन : (बाडमेर) :
केन्द्रीय सरकार द्वारा देश के चिकित्सकों (डॉक्टरों) को विदेशों में विशेषतः खाड़ी के अरब देशों में रूचित करने के लिये जाने

*The original speech was delivered in Oriya.

†The original speech was delivered in Kannada.